

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 254/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2017

NAME OF THE PARTIES: Beyond Logistics Pvt.Ltd.
V/s.
Shapoorji Pallonji & Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1) Deepa Kamath Adv for Petitioner
DKamath
DKamath

Ruchir Chaudhkar Senior Manager - Legal per
Shapoorji Pallonji

Ruchir

In view of the settlement & statement
made by me before this Tribunal on behalf
of the Petitioners, the present petition
may be allowed to be withdrawn.

A separate order passed

Sd/-
M. K. Shrawat 13/6/17
Member (Judicial)
Govt of India
National Company Law Tribunal
Mumbai Bench, Mumbai

DKamath
Adv for the Petitioner